

**F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 23.01.2019

ORDER NO. 19 OF 2019

Hon'ble President is pleased to modify the roster order No. **273 of 2018 for CESTAT, Delhi** constituting Division Benches to hear the following part-heard matters/ROM applications:-

On **29/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical) will hear the following part-heard matters:

E/51107, 51109, 51124/2018

E/51155, 51223/2018

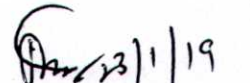
By order,



**(Bineesh Kumar K. S.)
Registrar**

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar